

Annexure 9
Name of the Corporate Debtor: Blu-Smart Mobility Limited
Date of commencement of CIRP: 28-07-2025
List of Creditors as on: 04-11-2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Jaiprakash Devkinandan Chiripal	11-08-2025	13,108,400.00	-	Shareholder	-	-	No	-	-	13,108,400.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
2	Responsability Asia Climate Fund, SICAV-RAIF	11-08-2025	416,599,500.00	-	Shareholder	-	-	No	-	-	416,599,500.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
3	Sumant Singhal	11-08-2025	19,175,400.00	-	Shareholder	-	-	No	-	-	19,175,400.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
4	Siddharth Sirigeri	14-08-2025	500,200.00	-	Shareholder	-	-	No	-	-	500,200.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
5	Manish Kumar Agrawal (HUF)	14-08-2025	2,672,620.00	-	Shareholder	-	-	No	-	-	2,672,620.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
6	Neha Ramabhadran	14-08-2025	1,000,000.00	-	Shareholder	-	-	No	-	-	1,000,000.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
7	Nandini Mansinghka	18-08-2025	2,781,817.00	-	Shareholder	-	-	No	-	-	2,781,817.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
8	Aditya Satyadev	20-08-2025	2,504,800.00	-	Shareholder	-	-	No	-	-	2,504,800.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
9	Rogen Joe Varghese	23-08-2025	1,350,350.00	-	Shareholder	-	-	No	-	-	1,350,350.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
10	Clarity Health Pvt. Ltd.	23-08-2025	3,000,000.00	-	Shareholder	-	-	No	-	-	3,000,000.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
11	Akshay Duggal	27-08-2025	5,703,850.00	-	Shareholder	-	-	No	-	-	5,703,850.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
12	Tarun Sainani	28-08-2025	1,053,500.00	-	Shareholder	-	-	No	-	-	1,053,500.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
13	Vimal Kumar Srisimal	28-08-2025	17,500,000.00	-	Shareholder	-	-	No	-	-	17,500,000.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
14	Madhura Nathwani	28-08-2025	16,772,570.00	-	Shareholder	-	-	No	-	-	16,772,570.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
15	Kia Ora Ventures Private Limited	29-08-2025	10,239,780.00	-	Shareholder	-	-	No	-	-	10,239,780.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
16	Signoff Semiconductors Private Limited	09-09-2025	5,205,200.00	-	Shareholder	-	-	No	-	-	5,205,200.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
17	Nipun Jindal	21-09-2025	2,488,800.00	-	Shareholder	-	-	No	-	-	2,488,800.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
18	Arise Leisure and Corporate Travels Private Limited	23-09-2025	7,300.00	-	Shareholder	-	-	No	-	-	7,300.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
19	Gallup India Private Limited	25-09-2025	590,000.00	-	Shareholder	-	-	No	-	-	590,000.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
20	Praveen Kumar Kalbhavi	26-09-2025	4,703,390.00	-	Shareholder	-	-	No	-	-	4,703,390.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.

(Amount in ₹)													
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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
21	Truepearl Limited	26-09-2025	57,929,250.00	-	Shareholder	-	-	No	-	-	57,929,250.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
22	Prateek Arora	01-10-2025	3,000,000.00	-	Shareholder	-	-	No	-	-	3,000,000.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
23	Joginder Kumar Grover	04-10-2025	5,451,000.00	-	Shareholder	-	-	No	-	-	5,451,000.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
24	Kochi Holdings Private Limited	11-09-2025	5,468,740.00	-	Shareholder	-	-	No	-	-	5,468,740.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
25	NANDINI MANSINGHKA	25-10-2025	2,781,816.67	-	Shareholder	-	-	No	-	-	2,781,816.67	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
26	RAVI SUDHAKAR KAMBHAMPATI	27-10-2025	3,406,700.00	-	Shareholder	-	-	No	-	-	3,406,700.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
27	Nitin Patil	27-10-2025	1,116,300.00	-	Shareholder	-	-	No	-	-	1,116,300.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
28	Mohan Lalwani & Bhanu Mohanlal Lalwani	01-11-2025	1,839,900.00	-	Shareholder	-	-	No	-	-	1,839,900.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
29	Komal S Karani	02-11-2025	2,780,100.00	-	Shareholder	-	-	No	-	-	2,780,100.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
	Total		610,731,283.67	-		-	-		-	-	610,731,283.67	-	

Note: THE CREDITORS ARE HEREBY INFORMED THAT:

1. In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of CIRP and also till up to seven days before the date of meeting of creditors for voting on the resolution plan or the initiation of liquidation, as the case may be, respectively.
2. The Resolution Professional and his team is diligently verifying the claims on a daily basis as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to further verification upon receipt of the complete books of accounts and records maintained by the Corporate Debtor, that is awaited from the Ex-management of the Corporate Debtor.
3. It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of emails and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural aspect that will be addressed in due course of time.
4. The Resolution Professional assures all stakeholders that the claims are being continuously verified, and the updated list of claims will be uploaded frequently to maintain transparency and compliance with the regulatory requirements.
5. It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id (cirp.blusmart@npvinsolvency.in), to follow-up on their claim for quick actions.